

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

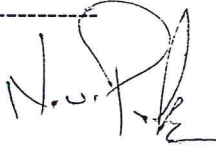
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/357/(IB)/2018
NAME OF THE PETITIONER(S) : GLOCAL EDGE CONSULTANTS PVT LTD
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	N.V. PRAKASH FOR. SUSMITHA LOHAYASHANKAR	COUNSEL FOR PETITIONER	
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ORDER

Counsel for petitioner present and stated that the matter is likely to be settled between the parties. He prayed for time to make submissions on the status of the settlement talks. No representation on behalf of the respondent. Put up on 18.07.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)